

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 857/2020 in C.P.(IB)-82(MB)/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

NAME OF THE PARTIES:- Punjab National Bank
V/s
Trident Tool Ltd.

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

PCS, Prashant Thakre appeared for the Applicant and Counsel, Sujit Upadhyay appeared for the Respondent. List this matter on **14.06.2024.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)